

IN THE NATIONAL GREEN TRIBUNAL, (SZ) CHENNAI

O.A. No. 230 of 2021 (SZ)

K.M.Sajeevan.....Applicant

Vs

The Chief Secretary, Government of Kerala,.....Respondents

**REPORT NO. 3 FILED BY THE OTTAPPALAM MUNICIPALITY, 7<sup>TH</sup> RESPONDENT**

1. After the completion of the first phase legacy waste bio-mining the Municipality has prepared a project to clear the entire waste 20000 m<sup>3</sup> from the present site. Tenders were invited and the work was awarded to MCK Kutty Engineering Projects Pvt Ltd, Ernakulam on 24-06-2023. They started their work. Entire waste from the Panmanna Trenching Ground must be removed scientifically before 31-03-2024. They have to process the legacy waste by bio-mining and manage with the recoverable and rejects by excavating the existing mixed compacted garbage which underwent biological degradation in the land portion allocated and spraying with microbial inoculum for seasoning and stabilising the excavated mass sieving them using Mechanical sieving machine or any other equipment. They have to control the odour using deodorising agent and stabilizing the waste using Bio-culture for aerobic composting. Additional conditions were also imposed for eco-friendly and non-polluting process.

For Ottappalam Municipality :



  
**PRADEEP, A.S**  
Secretary  
Ottappalam Municipality  
Mob No: 9188955227

2. The Municipality has prepared a project to install Organic Waste Converter (OWC) for the scientific treatment of bio-waste. Work order was given to the agency for the installation of the same on or before 31-08-2023. For the collection and disposal of the whole waste generating in the Municipal area, the Health Standing Committee has decided to select an agency. After that the Municipality will be able to collect the waste from the house hold and institutions from the Haritha Karma Sena . The Municipality has included a project to supply 100 bio-bins to 36 wards of the Municipality for source level waste management.
3. In addition to monitor the dumping of waste during night a separate squad has been developed. Fines will be levied on those who violate it. In view of this public dumping has been reduced.

Dated this the 9<sup>th</sup> day of August, 2023.

For Ottappalam Municipality :



**PRADEEP. A.S**  
**Secretary**  
**Ottapalam Municipality**  
**Mob No: 9188955227**